

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) The matter is still under consideration.

(b) Careful examination of the whole case is necessary before the age of Shri Mitter can be determined under article 217(3) of the Constitution.

**School Teachers in Kerala**

1439. **Shri Yashpal Singh:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 1201 on the 9th December, 1964 and state:

(a) whether the disparity in the matter of grant of House Rent Allowance payable to the teachers of the aided and of the Government schools of Kerala has been removed; and

(b) if not, the reasons for the delay?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) Does not arise.

**Allotment of Tenements in Delhi**

1440. {  
 Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shrimati Savitri Nigam:  
 Shri R. G. Dubey:  
 Shri Rameshwar Tantia:  
 Shri Heda:  
 Shri R. Barua:  
 Shri Yashpal Singh:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that 162 tenements in Tehar Colony in Delhi have been allotted to unauthorised persons by some officials of the slum Department;

(b) whether it is a fact that the Ministry allotted 500 plots to refugee families in the colony 14 years ago but the houses built on the plots were

washed away and the occupants shifted to Tilak Nagar;

(c) whether new tenements were later on built for the original inhabitants but had been given to persons, who never owned any plot in Tehar; and

(d) whether Government have made any enquiry regarding unauthorised allotment of Houses?

**The Minister of Rehabilitation (Shri Tyagi):** (a) No, Sir.

(b) 425 houses in village Tehar, left by Muslim evacuees, were allotted to displaced persons from West Pakistan. Some of the houses collapsed due to rains. In order to provide shelter to the displaced persons, 263 tenements were temporarily allotted to the affected persons.

(c) No, Sir.

(d) Does not arise.

**Pensions to Freedom Fighters**

\*1441. { Shri P. R. Chakraverti:  
 Shri K. N. Tiwary:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government has advised other State Governments to extend relief and pension benefits to the participants in national struggle in their respective areas; and

(b) what form of benefit is made available to the political workers from the Centre?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Schemes for assistance to political sufferers have been adopted by the State Governments on their own initiative.

(b) Small lump sum cash grants are given to political sufferers from the Home Minister's Discretionary Grant individual cases of hardship. There is also a scheme for giving educa-

tional concessions to the children of political sufferers of which the cost is shared between Ministry of Education and State Governments.

#### Assam-Bhutan Border

1442. { Shri P. R. Chakraverti:  
Shri P. C. Borooah:  
Shri Vidya Charan Shukla:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that spy nests and smugglers' dens abound in a mile long 'no man's land' on the Assam-Bhutan border;

(b) whether it is a fact that no restrictions are imposed on civilian traffic across the border; and

(c) whether there is a clandestine operation financed by Chinese to pass on intelligence reports through private radio stations believed to be located in dense jungles in eastern Tibet?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (c). The Government have no evidence to this effect.

(b) There are no restrictions on the Bhutanese traffic across the Assam-Bhutan border.

#### ललित कला अकादमी

1443. श्री सिद्धेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) ललित कला अकादमी के बोर्ड के पदाधिकारियों और सदस्यों के नाम क्या हैं ;

(ख) अकादमी के प्रकाशनों के अवैतनिक संपादक का नाम क्या है, उन्हें पद और किन कारणों से उस पद पर नियुक्त किया गया ;

(ग) उस फर्म का नाम क्या है जिसे अकादमी के प्रकाशन की सोल एजेन्सी दी गई है तथा एजेन्सी की शर्तें क्या हैं; और

(घ) क्या यह सच है कि यद्यपि उक्त फर्म ने पहले एजेन्सी की शर्तों का पालन नहीं किया था फिर भी पुनः दो वर्ष के लिए एजेन्ट नियुक्त किया गया है ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) अकादमी के पदाधिकारी

श्री मेहदी नवाज़ जंग	अध्यक्ष
प्रो० एन० एम० बेन्द्रे	उपाध्यक्ष
श्री के० एन० चन्ना	वित्तीय सलाह- कर
श्री बी० सी० सान्याल	सचिव

कार्याकारी बोर्ड के सदस्य

1. श्री मेहदी नवाज़ जंग
2. प्रो० एन० एम० बेन्द्रे
3. श्री के० एन० चन्ना
4. श्री ए० के० घोष
5. श्री पी० एन० टैगोर
6. श्री टी० एन० र.मचन्द्रन
7. श्री के० सी० एम० पणिकर
8. श्री पी० दास गुप्ता
9. श्री एस० जी० ठाकुरसिंह
10. श्री वाई० के० शुक्ला
11. श्री गोपाल देउसकर
12. श्री कर्ल जे० खण्डेलवाला
13. श्री बिमल कुमार
14. डा० मुल्क राज भ्रानन्व
15. श्री एम० वी० मिनाजगी

(ख) प्रकाशनों के नाम	अवैतनिक सम्पादक का नाम	नियुक्ति की तारीख
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पुरानी ग्रंथमाला	श्री कर्ल जे० खण्डेलवाला	8-9-1958*
ललित कला पत्रिका (प्राचीन कला)	डा० मोती चन्द्र	8-9-1958*

\*8-9-1958 से पहले अकादमी के सभी प्रकाशनों के महा सम्पादक के रूप में 11-5-1955 से कर्ल जे० खण्डेलवाला कार्य कर रहे थे ।